

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

i. Rohan Rajasekaran	Counsel for Petitioner	[Signature]
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ORDER

Counsel for the Applicant present. No representation on behalf of the Respondent. Counsel for the Applicant prayed for time to make the submissions. At request, time is enlarged. Put up on **01.03.2018 at 10.30 AM.**

sd/-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)